

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3270
ANSWERED ON:11.02.2014
COMMON CURRICULUM FOR SPECIAL CHILDREN
Bishnoi Shri Kuldeep

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has chalked out a common and standardized curriculum for all schools for special children across the country;
- (b) if so, the details and the salient features thereof; and
- (c) the steps taken by the Government to accord recognition to such schools by specialized boards and provide degree to special children in the country including Haryana?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) No, Sir. However, National Council for Education, Research and Training (NCERT) and the concerned State Council for Education, Research and Training (SCERT) develop curriculum at national level and state level respectively. Special schools also follow the same curriculum. The curriculum is adapted as per the disability and the need of each child with disability.
- (b) Does not arise.
- (c) Special schools are recognized by concerned board such as Central Board for Secondary Education or State Board, as the case may be. The concerned Boards award certificates to the children with disabilities including in Haryana. There are no specialized Boards for special schools.